355

SHRI JAWAHARLAL NEHRU: 1 did see that report in the newspapers.

SHRI BHUPESH GUPTA: May I know whether it is not a fact that this Peace Council meeting which was held here was attended by such prominent persons as Mr. D. N. Pritt, Mr. Jenett Stevenson, Madame Clark, Mr. Konder, Mr. Ronchett, Mr. Alavi and others from various countries? May I know whether it is not a fact that the resolutions that have been passed by the Peace Council broadly conform to the policy pursued by the Government of India in the matter of world peace?

SHRI JAWAHARLAL NEHRU: It is difficult for me to answer that question, I have not carefully read the resolutions, but my own impression is that the resolutions do not wholly conform to it, partly of course they naturally conform but partly they do not. As for the eminent persons whose names the hon. Member has read. I have no doubt the information is correct. They must have come here.

SHRI JASWANT SINGH: This Peace Conference passed several resolutions, and when some of the delegates wanted to include on the agenda the issue of the Indo-China border dispute, the Chinese delegations opposed it very vehemently, and in this opposition the Indian delegation came to their rescue and amongst them are Congress Members of Parliament particularly. I would like to know whether this fact has come to the notice of the Prime Minister and what he has to say on the matter.

JAWAHARLAL NEHRU: SHRI Government had no representatives or observers at this Conference. We have to rely therefore on what appears in the Press. The hon. Member has probably seen some Press reports; I have also seen some. I do not know what happened exactly, but may I add that the incidents which probably the hon. Members have in mind took place not at the meeting of tb\* Peace Conference but at a meeting at which many members of the Peace Conference were present which was supposed to be a Rabindranath Centenary, Celebration meeting to which one of our Minsters was invited because he is connected with Centenary Celebration—Mr. the Humayun Kabir-and it was on that occasion that Mr. Humayun Kabir said something and the Chinese delegates not only took exception to it but indulged in rather offensive language.

SHRI JASWANT SINGH: My question did not relate to the incident which the hon. Prime Minister related. My question related to the actual Peace Council meeting where some Western delegates wanted to touch on the subject of the Indo-China border dispute also when they were discussing Goa and Congo and so many other things which the Chinese delegates vehemently opposed, and their stand was supported by Indian delegates, some of them being Congress M.Ps. That was my question.

MR. CHAIRMAN: We recognise only M.Ps. Not this or that.

SHRI JAWAHARLAL NEHRU: I have no information except what has appeared in the Press. I do not know who opposed it. In the Press, so far as 1 know, it is stated that some representatives—I think from the United Kingdom-enquired as to why this Sino-Indian question was not put up, and it was stated in reply that it was not desirable to put it up, this should be settled by the parties concerned. This is what I read in the papers. Who was concerned or was not concerned, this, that and the other I do not know.

ACCIDENT AT PIN-POINT NO. 3 OT THE ANKLESHWAR DRILLING AREA

3. SHRI DAHYABHAI V. PATEL: Will the Mnister of STEEL, MINES AND FUEL be pleased to state:

357

(a; whether a serious accident has occurred at pin-point No. 3 in the Ankleshwar drilling

- (b) if so, what was the cause of the ace dent, the extent of damage and whether there has been any loss of life; and
- (c) whether any enquiry has been held in the matter?

THE MINISTER OF MINES AND OIL (SHRI K. D. MALAVIYA): (a) to (c) On 24th March, 1961, mast of one workover rig in Ankleshwar area crashed due to failure of hydraulic jack. There has been no casualty. The Oil and Natural Gas Comm'ssion have sent engineers from Dehra Dun to Ankleshwar to make enquiries and a detailed report is awaited.

SHRI DAHYABHAI V. PATEL: May I know, Sir, if it is correct that the drilling rig fell on the driving engine and both the rig and the engine were destroyed?

SHRI K. D. MALAVIYA; Sir, it is not the drilling rig but a workover rig used for repairing the wells or for testing of wells. Its mast fell down. I have no detailed information just now available except that the engineers have gone there to make an enquiry.

SHRI DAHYABHAI V. PATEL: Will the Minister be good enough to lay the report when he receives it on the Table of the House or circulate it to Members for their information?

SHRI K. D. MALAVIYA: I will pass on the suggestion to the Oil and Natural Gas Commission.

SHRI K. S. CHAVDA: May I know, Sir, whether it is not a fact that the rigs and the machinery, etc. are old?

SHRI K. D. MALAVIYA: 1; io entirely new. It is the first o, the second time that the workover rig is going to be used after it has been imported from the U.S.A.

STATEMENT RE STARRED QUESTION NO. 208 ANSWERED ON THE 28TH FEBRUARY, 1961

PETITION FROM GREEN SEED AND DAL MERCHANTS ASSOCIATION, PTPARIYA. MADHYA PRADESH REGARDING BETTER TRANSPORT FACILITIES

THE DEPUTY MINISTER OF RAILWAYS (SHRI S. V. RAMASWAMY): Sir, in reply to a Supplementary by Shri Niranjan Singh arising out of my reply to Starred Question No. 208 answered on the 28th February, 1961, I had said that in the matter of registration of indents a ceiling had been fixed for Pipariya station at "150 wagons per day." I regret that this information was not correct.

The correct position is as given below:

The station quota for acceptance of indents at Pipariya was fixed at 150 wagons. This means that the acceptance of indents is so regulated that at any one time not more than 150 indents are on hand at the station.

In view of the above the words "per day' mentioned in the second sentence in the reply to the Supplementary should be deleted.

## OBITUARY REFERENCE

MR. CHAIRMAN: Before we pass on to other business, I should like to draw the attention of the House to the passing away of one of our o"d Members, Mr. K. C. Karumbaya. He was about 76 years old. He was a MembeT of the Rajya Sabha for two years and took part in all the movements since 1930 and served varied periods of imprisonment in 1930, 1932, 1933, 1940